

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

**Application No.156 of 2017
(Circuit Bench case)**

Applicant(s)

Respondent(s)

Mr.K.Prem Kumar
Madona, Industrial Estate PO
Trivandrum

Vs. Pollution Control Board and 2 others

Legal Practitioners for Applicant(s)

Legal Practitioners for Respondents

Mr.S.M.Prem

Note of the Registry	Orders of the Tribunal
Item No.5	<p>Date: 6th October, 2017</p> <p>Post this application on 04.12.2017.</p> <p style="text-align: right;">....., JM (Justice Dr. P. Jyothimani)</p> <p style="text-align: right;">.....,EM (Shri P.S. Rao)</p>